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Title: Need to implement same pension pattern for the employees of MTNL & BSNL in the country.

SHRI ARVIND SAWANT (MUMBAI SOUTH): Mr. Deputy-Speaker, Sir, thank you. I am, with a deep pain, raising the issue of employees of the MTNL and the BSNL today again. The employees of the MTNL, who are the erstwhile employees of the Department of Telecom, were absorbed in the MTNL and they were paid pension by the Government. It was agreed to pay the revised pension from 2007. From 2007 to 2012, revised pension was not paid. The Department of Telecommunications paid the revised pension from 2012. Now, they are demanding arrears of pension from 2007. The arrears are to be drawn and paid to them. The Department of Telecommunications agreed to it but are not paying it. Therefore, they moved to the Principal CAT. ...(*Interruptions*) The Principal CAT has given a verdict directing the Department to pay it immediately within two months, in the month of February. Till date, it has not been paid. Again, in the case of DA, the revised pay with a DA of 78.2 per cent was to be paid. The Department of Public Enterprises issued an order in 2009. ...(*Interruptions*) They were requested to implement it. It was not implemented. In 2013, the BSNL implemented it and gave 78.2 per cent DA to its own employees whereas it has not been given to the MTNL employees. That is the differential attitude exhibited....(*Interruptions*) The step-motherly treatment is still continuing.

Therefore, in the 'Zero Hour' today, I request the Government, through you, Sir, to immediately pay them the 78.2 per cent DA in the revised pay as well as the arrears of the pension. Thank you. ...(*Interruptions*)

HON. DEPUTY SPEAKER: Shrimati V. Sathyabama is permitted to associate with the matter raised by Shri Aravind Sawant today during 'Zero Hour' regarding payment of pension and DA with arrears in respect of BSNL and MTNL employees.

Next, Shri Ravindra Kumar Pandey – not there.

Prof. Saugata Roy.

PROF. SAUGATA ROY (DUM DUM): Sir, since the House is not in order, I shall not raise my 'Zero Hour' matter.

HON. DEPUTY SPEAKER: Dr. Kirit P Solanki – not present.

Shri Karadi Sanganna Amarappa.